

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2685
ANSWERED ON:07.02.2014
PREVENTIVE MEASURES IN CPC
Mahajan Smt. Sumitra

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the National Commission for Women (NCW) has given any suggestion regarding incorporation of preventive measures in Criminal Procedure Code for women prisoners in the Country; and if so, the details thereof;
- (b) whether the NCW has visited prisons to ascertain the condition of women prisoners in the country;
- (c) if so, the details thereof indicating the number of prisoners met and interacted by the NCW during each of the last three years and current year, State/UT-wise;
- (d) whether the NCW has detected any irregularities during their visits to prisons across the country and if so, the details thereof ; and
- (e) the corrective steps taken or proposed to be taken by the Government in this regard ?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): No, Madam.

(b) & (c): In order to assess and analyze the condition of women in custody, NCW visited the jails remand homes, women's institutions and other place of custody, where women are kept as prisoners. The details of jails visited by NCW is annexed.

(d) & (e): The NCW gave recommendations as per their observation and requirement of the jail on case to case basis. The recommendation of the jail visits are forwarded to the concerned State Governments/Jail Authorities for remedial action.